

Central Administrative Tribunal
Principal Bench, New Delhi

OA No. 1503/2017

New Delhi, this the 06th day of February, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Tapasya, Age 28 Years, Post TGT (Maths)
D/o Sh. Umed Singh Mali,
Shop No.29, Sahipur Market
Shalimar Bagh, New Delhi

-Applicant

(By Advocate: Present None)

Versus

1. Govt. of Nct of Delhi.
Through
Chief Secretary
New Secretary Building
I.P. Estate, New Delhi-110002
2. Delhi Subordinate Services Selection Board,
Through,
The Director
FC-18, Institutional Area,
Karkardooma, Delhi-110092. – Respondents

(By Advocate: Mrs.Sumedha Sharma)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared for the applicant. The applicant was not present on 21.02.2018 and 16.07.2018. Hence, the OA is dismissed in default for non-prosecution.

(Mohd. Jamshed)
Member(A)

/mk/

(S.N. Terdal)
Member (J)